

## Fertiliser Pool

\*1373. Shri E. Barua:

Shri Yashpal Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the fertilizer pool is proposed to be wound up, and

(b) if so, the reasons therefor and what alternative marketing arrangements are in view?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) No, Sir There is no such proposal under consideration at present

(b) Does not arise

## राज्यों को अनाज की सप्लाई

\*1374. श्री कंबर लाल गुप्त :

श्री राम गोपाल शालबाले :

श्री रायें :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि पिछले तीन महीनों में केन्द्रीय सरकार ने कुछ राज्यों को उन के लिये निर्धारित कोटे से कम मात्रा में आद्याज जिस में चावल भी शामिल है दिया है;

(ख) यदि हा. तो प्रत्येक राज्य के कोटे में क्रमशः कितनी कितनी कटौती की गई है;

(ग) इस के क्या कारण हैं; और,

(घ) क्या सरकार का विचार सब राज्यों को निर्धारित कोटे के अनुसार अनाज जिस में चावल भी सम्मिलित है देने का है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री

अन्नासाहब शिन्डे) : (क) किसी भी राज्य के लिये आद्याजों का कोई विशिष्ट मासिक कोटा निर्धारित नहीं किया गया है। आद्याजों का अग्रवटन प्रति मास केन्द्र के पास उस महीने में उपलब्ध अनाजों के आधार पर किया जाता है। यह सच है कि कुछ राज्यों को आद्याजों की वास्तविक सप्लाई उनको प्राबलित मात्रा में कम हुई है।

(ख) सभा के पटल पर एक विवरण रखा जाता है जिस में गत तीन महीनों में प्रत्येक राज्य को आद्याजों के किये गये अग्रवटन और केन्द्रीय अग्रधारों से वास्तव में की गई सप्लाई बताया गया है। [पुस्तकालय में रखा गया। देखिये सख्या LT 1178 67]

(ग) विदेशों से आद्याजों की कम अग्रद और आन्तरिक साधनों में चावल की अग्रधान उपलब्धि।

(घ) अग्रने वाले महीनों में विभिन्न राज्यों को आद्याजों की वास्तविक सप्लाई सम्भवत केन्द्र के पास आन्तरिक साधनों तथा आयात दोनों से वास्तव में उपलब्ध मात्रा पर निर्भर करेगी।

## Targets for Commercial Crops

\*1375. Shri D. N. Patodia:

Shri Bedabrata Barua.

Shri Y. A. Prasad.

Shri D. N. Deb:

Shri E. E. Singh Deb:

Shri D. Amat:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the targets for commercial crops for 1967-68 have been fixed,

(b) if so, how the figures compare with those of the three earlier years in respect of jute, tea, mesta groundnut and tobacco;

(c) the estimates of exports for these crops; and

(d) the steps which have been taken to encourage a greater acreage of cultivation of sugarcane?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) Yes, excepting tea.

(b) A statement is placed on the Table of the Sabha, [Placed in Library. See No. LT-1179/67].

(c) The information is being collected and will be placed on the Table of the Sabha as soon as possible.

(d) The following measures have been taken to encourage greater cultivation of sugarcane:—

(i) Augmentation of minor irrigation facilities in sugarcane growing areas;

(ii) Fixation of higher price for cane;

(iii) Allotment of special quota of fertilisers for sugarcane crop; etc.

#### Self Sufficiency in Foodgrains

\*1376. Shri Parthasarathy:  
Shri Sri Chand Goel:  
Shri S. S. Kothari:  
Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government after the recent Chief Ministers' Conference is confident of fixing 1970-71 as the year of attaining self-sufficiency in foodgrains with a production target of 120 millions;

(b) if so, the targets fixed for each State; and

(c) whether Government propose to achieve self-sufficiency in regard to cotton by 1970-71 and stop imports of cotton thereafter?

The Minister of State in the Ministry of Food, Agriculture, Community

Development and Cooperation (Shri Annasaheb Shinde): (a) The Government of India had already decided to achieve by 1970-71 a level of 120 million tonnes of foodgrains production where it would match the country's requirements. The Chief Ministers' Conference indicated its general support to the programme for self-sufficiency by 1970-71 and the production programmes for 1967-68 were drawn up in this context.

(b) The detailed State-wise targets of production of foodgrains were not considered at the Conference. Final State-wise targets of foodgrains production will be known when the Report of the Fourth Five Year Plan is finalised.

(c) No, Sir. But at the Chief Ministers' Conference, several Chief Ministers expressed the view that it would be desirable to aim at achieving self-sufficiency in cotton by 1970-71 and to stop imports of cotton thereafter. These suggestions will be examined by the Govt.

#### Polygamy

\*1377. Shri Mahdu Limaye:  
Shri S. M. Banerjee:  
Shri George Fernandes:  
Dr. Ram Manohar Lohia:  
Shri S. M. Joshi:  
Shri Baburao Patel:

Will the Minister of Law be pleased to state:

(a) whether any Muslim organisation in India, including Women's, have demanded a ban or restriction on polygamy;

(b) if so, the reaction of Government thereto; and

(c) the steps which other Islamic States have taken to ban or restrict polygamy?

The Deputy Minister in the Ministry of Law (Shri D. E. Chavan): (a) There was no representation from any muslim organisation in India demanding a ban or restriction on